

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-302

Appeal No. 373/252/ND/2019

IN THE MATTER OF:

Income Tax Officer M/s Amazing India Manpower Pvt Ltd.

...Applicant

Vs.

ROC

...Respondent

SECTION

Under Section 252

Order delivered on 17.09.2019

CORAM:

**MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

: Adv. Bhawna Singh for Mrs. Lakshmi Gurung, Sr. Standing Counsel, IT Deptt.

For the Respondent

: Mr. M. Yadubhushana Rao, AROC for ROC

ORDER

None present. In the interest of justice adjourn^{ed} to 18.10.2019.



**(SUMITA PURKAYASTHA)
MEMBER (T)**



**(INA MALHOTRA)
MEMBER (J)**